



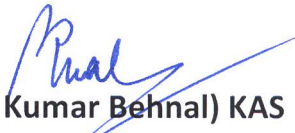
Government of Jammu and Kashmir
Ladakh Affairs Department
Civil Secretariat, Jammu/Srinagar

Notification,

Jammu, the 08 February, 2018.

SRO 02-In exercise of the powers conferred by sub-section (2) of section 25 of the Ladakh Autonomous Hill Development Council Act, 1997 read with sub- rule (b) of rule 95 of the Ladakh Autonomous Hill Development Councils (Election) Rules, 1995, the Government hereby fix **19th of February , 2018** as the date for conduct of election of the Chairman, Ladakh Autonomous Hill Development Council, Leh in the meeting of the Council to be convened in the Council Hall, LAHDC, Leh by the Deputy Commissioner/Chief Executive Officer, Ladakh Autonomous Hill Development Council, Leh at 03.00 PM.

By order of the Government of Jammu and Kashmir.


(Vinod Kumar Behnal) KAS
Additional Secretary to Government
Ladakh Affairs Department

Dated 08/02/2018

NO. LA(A)11/2018

Copy to the

1. All Financial Commissioners
2. Joint Secretary, Department of J&K Affairs, Ministry of Home Affairs Government of India, New Delhi.
3. All Principal Secretaries/Commissioner Secretaries/Secretaries to Government J&K.
4. Principal Secretary to Hon`ble Chief Minister, J&K.
5. Principal Secretary to HEG.
6. Chief Electoral Officer, J&K, Jammu.
7. Secretary to Government Law Justice & Parliamentary Affairs, J&K Government, Jammu.
8. Divisional Commissioner Jammu/Kashmir.
9. Deputy Commissioner/CEO,LAHDC, Leh.
10. Director Information, J&K Government for information and necessary action.
11. General Manager Government Press Jammu for publication in Govt. Gazette.
12. Private Secretary to Hon`ble Minister for Ladakh Affairs.
13. Private Secretary to Chief Secretary J&K Government.
14. Private Secretary to CEC/Chairman, LAHDC, Leh